

THE NATIONAL COMPANY LAW TRIBUNAL MUMBAI DIVISION – 1,
MUMBAI

TCSP -01/230-232/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: **RASIKLAL S. MARDIA (AMAR DYE CHEM LTD.)**

SECTIONS OF THE COMPANIES ACT : Section 230-232 OF THE C.A., 2013

ORDER

27. TCSP -01/230-232/MB/2017

Petitioner side present. List this matter on 5.9.2018

SDI-

RAVIKUMAR DURASAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)